NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	For filing proof of demand notice sent to debtor company	433(e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

NO. & PHONE NUMBER

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

SIGNATURE

1. GAJENDRA.

Auth Rep Retitioner ORDER

Rep. for Petitioner Company is present. He has filed Memo along with postal track about service of notice on Respondent. Heard for consideration list it on 14/11/2017.

Member (T)

Member (J)